Notification No.80 of 2021

It is notified that Advocates and Party-in-Persons who intend to send communications

to Registrar (Judicial), High Court, Madras through e-mail pertaining to Judicial work

of High Court at Madras shall communicate to the e-mail ID viz.,

senthil.kumar74@aij.gov.in instead of m.jothiraman@aij.gov.in.

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//

High Court, Madras

Dated: 16-04-2021

M.N.Senthil Kumar Registrar (Judicial)